

(d) if so, the steps taken to clear the backlog of reserved vacancies?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The number of officers and employees in Handicrafts and Handlooms Export Corporation Ltd as on 1.8.90 was as under:-

Officers		140
Employees		297
(b) Officers	14SC	1ST
Staff	39 SC	8 ST

(c) Yes. There is a backlog of 4SC and 2ST in the staff cadre as on 1.8.90.

(d) Available vacancies have already been notified to the Employment Exchange and also advertised.

[English]

#### **New Sugar Mills in Gujarat**

256. SHRI BALVANT MANVAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to set up or issue Letter of Intent/Industrial Licence for setting up sugar mills in Gujarat, if so, the details thereof;

(b) the number of sugar factories projects from Gujarat pending with Union Government for clearance; and

(c) the steps Government have taken to clear such licences and by when?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). As

on 31.7.90, there were 2 applications received for establishment of new sugar factories in the State of Gujarat.

(c) The Central Government have announced guidelines for licensing of new and expansion of existing sugar factories during the 8th Five Year Plan vide Press Note dated 23.7.90. The aforesaid applications would now be processed in accordance with these guidelines.

#### **Evaluation Report on National Institute of Health and Family Welfare**

257. SHRI INDRAJIT GUPTA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Institute of Health and Family Welfare in its evaluation report made various recommendations with regard to Central Government Health Scheme;

(b) if so, the details thereof;

(c) whether any of the suggestions have been implemented; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

#### **Unrecognised Medical Colleges**

258. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the functioning of unrecognised medical colleges in the country;

(b) whether any enquiry has been made

into the same;

(c) if so, the findings thereof;

(d) whether the State of Karnataka has medical colleges that are not recognised by the Medical Council of India; and

(e) if so, the names of those unrecognised colleges?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). The information is being collected and will be placed on the Table of the House.

[*Translation*]

**Recognition of Post Graduate Courses by A.I.I.M.S.**

259. SHRIRESHAMLALJANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the subjects for study for post-graduation courses and whether the degrees provided in these subjects by the Jawaharlal Nehru Smriti Chikitsa College in Raipur are recognised by the Medical Council of India;

(b) whether the said college and other medical colleges of the State have applied to Government in 1990 for according recognition to the courses taught by them; and

(c) if so, the subjects for post-graduation courses for which recognition has been sought: college-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information is being collected and will be placed on the table of the House.

[*English*]

**Food Items to Rajasthan**

260. SHRI MAHENDRA SINGH MEWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the present supply of levy sugar to Rajasthan is based on the 1981 population figures;

(b) if so, whether Government propose to revise the same;

(c) if so, the details thereof;

(d) whether there has been no cut in the supply of edible oils, sugar and other essential commodities to the State during the last two months, if so, the details in this regard; and

(e) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). Yes, Sir, under the present policy of partial control, levy sugar allotments to States/UTs are made on uniform norms of ensuring minimum 425 grams per capita monthly availability for projected population as on 1.10.86. These norms are effective from 1st February, 1987. Accordingly, monthly levy quota of Rajasthan is 16914.0 tonnes. Keeping in view the present availability of levy sugar, it will not be possible to revise these norms at present.

(d) There has been no cut in the supply of essential commodities like edible oils, sugar, wheat, rice and kerosene oil to the State during the last two months.

(e) Does not arise.